## List of inter-State trading licensees (As on 8.11.2013)

SI. No.	Name of licensees	Category of licence	Remarks
1.	Tata Power Trading Company Ltd.		
2.	Adani Enterprises Ltd.		
3.	PTC India Limited		
4.	Reliance Energy Trading Ltd.		
5.	Vinergy International Private Limited	1	Vide order dated 7.2.2012 licence has been revoked for willful default in depositing the licence fee.
6.	NTPC Vidyut Vyapar Nigam Ltd.		
7.	National Energy Trading and Services Ltd.	I	
8.	MMTC Limited	II	Vide order dated 8 <sup>th</sup> June 2009, licence No. 8 dated 8.6.2009 has been surrendered.
9.	DLF Power Limited		Vide order dated 20.10.2010, licence No. 9, dated 2.11.2004 has been revoked.
10.	Jindal Steel & Power Limited	111	Vide order dated 12.2.008, licence No. 10 dated 2.11.2004 has been surrendered. Licence issued to Chhattisgarh Energy Trading Company (S.N. 34) which is a group company.]
11.	Sarda Energy & Minerals Ltd.		Vide order dated 31.7.2009, licence No. 11 dated 3.11.2004 has been surrendered
12.	GMR Energy Limited	1	Vide order dated 26.10.2006 licence surrendered. Licence issued to GMR Energy Trading Ltd. (S.N. 37) which is a group company.
13.	Karam Chand Thapar & Bros. (Coal Sales) Limited	I	
14.	Subhash Kabini Power Corporation Ltd.	IV	
15.	Special Blasts Ltd.	IV	Vide order dated 21.12.2012 licence has been revoked for Non- compliance of the Central Electricity Regulatory Commission (Payment of Fees) Regulations, 2008
16.	Maheshwary Ispat Limited	IV	Vide order dated 19.9.2011 licence has been revoked with effect from 1.4.2010.
17.	Instinct Infra & Power Ltd.		Vide order dated 28.2.2013, name and category have been changed
18.	Essar Electric Power Development Corporation Limited		
19.	Suryachakra Power Corporation Ltd.	IV	
20.	JSW Power Trading Company Limited		
21.	BGR Energy Systems Limited	I	Vide order dated 16.5.2011 licence has been cancelled with effect from 29.4.2011.

23.       Visa Power Development       IV         24.       Pune       Power Development       IV         25.       Patni Projects Pvt. Limited       III       Vide order dated 8.4.2010, licence granted has been revoked.         26.       Ispat Energy Limited       IV       Vide order dated 21.12.2012 licence has been revoked.         26.       Ispat Energy Limited       IV       Vide order dated 1.12.2012 licence has been revoked for Non-compliance of the Central Electricity Regulatory Commission (Payment of Fees) Regulators, 2008.         27.       Greenko Energies Private Limited       IV       Vide order dated 10.5.2011, licence granted has been revoked from 31.3.2010.         28.       Vandana Global Limited       IV       Vide order dated 6.5.2010 licence has been revoked from 31.3.2010.         29.       Ivadiabilis Power Trading Limited       IV       Vide order dated 9.1.2013, the name of licensee has been changed.         31.       Indiabulis Power Trading Company Limited       IV       Vide order dated 12.8.2009 licence has been revoked         34.       Ambitious Power Trading Company Limited       II       Vide order dated 12.8.2009 licence has been revoked for Non-compliance of the Central Electricity Regulatory Commission (Payment of Fees) Regulators, 2008         35.       RPG Power Trading Limited       II       Vide order dated 21.22.2012 licence has been revoked for Non-compliance of the Central Electricity Regulatory Commis	22.	Malaxmi Energy Trading Private		Vide order dated 25.8.2009 licence
24.       Pune       Power       Development       Private       IV         25.       Patri Projects Pvt. Limited       III       Vide order dated 8.4.2010, licence granted has been revoked.         26.       Ispat Energy Limited       IV       Vide order dated 21.12.2012 licence has been revoked for Non-compliance of the Central Electricity Regulatory. Commission (Payment of Fees) Regulators, 2008.         27.       Greenko Energies Private Limited       IV       Vide order dated 10.5.2011, licence granted has been revoked from 31.3.2010.         28.       Vandana Vidhyut Limited       IV       Vide order dated 0.5.2011, licence granted has been revoked from 31.3.2010.         29.       Vandana Vidhyut Limited       IV       Vide order dated 0.5.2010 licence has been revoked from 31.3.2010.         30.       Indrajit Power Trading Limited       IV       Vide order dated 0.5.2010 licence has been changed.         31.       Indiabulis Power Trading Company       IV       Vide order dated 19.7.2013, the name of licensee has been changed.         34.       Ambitious Power Trading Co. Ltd.       III       Vide order dated 11.2.2012 licence has been changed.         35.       RPG Power Trading Limited       I       Vide order dated 21.1.2.2012 licence has been changed.         36.       Basis Point Commodities Pvt. Ltd.       III       Vide order dated 21.1.2.012, licence granted has been cancelled with immediate effect.<		Limited		has been surrendered
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	48.	Jay Polychem (India) Limited, New		Vide order dated 8.10.2013 licence

	Delhi		granted has been revoked from the date of issue of the order.
49.	Jaiprakash Associates Limited, Noida.	I	
50.	My Home Power Private Limited, Hyderabad	111	Vide order dated 29.5.2013, name of the licensee has been changed from 'My Home Power Limited ' to 'My Home Power Private Limited'
51.	Customized Energy Solution India Private Limited, Pune	IV	
52.	BS TransComm Ltd., Hyderabad		
53.	Chromatic India Limited, Mumbai	111	Vide order dated 21.12.2012 licence has been revoked for Non- compliance of the Central Electricity Regulatory Commission (Payment of Fees) Regulations, 2008
54.	Kandla Energy and Chemical Limited, Ahmadabad		Vide order dated 8.6.2012, licence granted has been revoked with effect from 1.5.2012.
55.	Marquis Energy Exchange Limited	III	Vide order dated 21.12.2012 licence has been revoked for Non- compliance of the Central Electricity Regulatory Commission (Payment of Fees) Regulations, 2008
56.	DLF Energy Private Limited, Gurgaon		Licence was granted on 7.3.2012.
57.	GEMAC Engineering Services Private Limited, Chennai	IV	Licence was granted on 21.6.2012
58.	SN Power Markets Pvt. Ltd., Noida		Licence was granted on 21.6.2012
59.	Manikaran Power Limited, Kolkata	II	Licence was granted on 29.6.2012 (Licence has been upgraded from Category III to Category-II vide order dated 8.6.2013)
60.	Greta Power Trading Limited	IV	Vide order dated 10.9.2013 licence granted has been revoked.
61	Arunachal Pradesh Power Corporation Pvt. Ltd., Itanagar		Licence was granted on 11.9.2012
62.	Green Fields Power Services Private Limited, Visakhapatnam	IV	Licence granted on 8.2.2013.
63.	HMM INFRA LIMITED, Chandigarh	IV	Licence granted on 11.3.2013. (Licence has been upgraded from Category IV to Category-III vide order dated 30.9.2013)
64.	Newfields Advertising Private Limited, New Delhi	IV	Licence granted on 30.4.2013
65.	Vedprakash Power Private Limited, Mumbai	IV	Licence granted on 19.8.2013